

List of case record in 1 Sheet ( Cr.A.(DB)-204/2019 Sisai P.S.-5/2008)

Filing no. 8083/2020

Ranthu Oraon & Anr.

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Kripa Shankar Nanda

- |  |  |
|--|--|
| 1. S.J. / D.B.   | D.B.                                   |
| 2. In time   |  |
| Limitation expired on  | 4.5.2020, Delay -25 days               |
| 3. Court Fee   | NR                                     |
| 4. Authentication fee due on the copy  |  |
| Trial Court Judgement Rs.  | NR                                     |
| Appellate Court Judgement Rs.  | X                                      |
| 5. (a) Copy of trial court judgement   | Free Copy                              |
| (b) Copy of appellate court judgement  | X                                      |
| (c) Second Copy of Petition  | (1+2)                                  |
| (d) Receipt showing service on A.G.  | √                                      |
| (e) Vak properly stamped   | }                                      |
| Executed and accepted  |  |
| 6. (a) Cause title   | √                                      |
| (b) Provision of law   | √                                      |
| 7. Intimation regarding surrender of<br>Petitioner   | in Jail                                |
| 8. Particulars as required by Rule 140 (I)<br>Chapter XV Part (A) page no. 37 of the<br>J.H.C. Rules 2001              | <u>With</u><br>BA- 4858/2019<br>Stated |
| 9. Other defects   |  |
| (i) Some Texts of page-22 are tagged.  |  |
| (ii) Index may be corrected regarding Id. Card of deponent.  |  |
| (iii) Limitation petition may be filed.  |  |
| (iv) As per report by L&C section Appellant has moved vide BA-4858/2019, the<br>same has not been mentioned in para-2. |  |
| (v) Page-37 is missing in 3 <sup>rd</sup> copy .   |  |
| (vi) Presentation form has been left unsigned.   |  |